

**REFERENCE TO THE RELEASE OF , 10  
TMC OF CAUVERY WATER TO TAMIL  
NADU BY KARNATAKA**

SHRI R. RAMAKRISHNAN (Tamil Nadu):  
Madam Deputy Chairman, I rise to make a  
Special Mention on the urgent need *to* release 10  
TMC of Cauvery water to Tamil Nadu by Kar-  
nataka. It is unfortunate that just before me, my hon.  
colleague, Mr. Gurupadaswamy was mentioning  
about the drought situation prevailing in some  
parts of Karnataka. But, Madam, I would like to  
quote from the *Deccan Herald* of yesterday, a  
leading newspaper, which shows the water levels  
at the various reservoirs as on Tuesday.  
Linganamakki reservoir with storage full level of  
1,633 ft. is almost a level of 1,773 ft. Tungabhadra  
with storage full level of 1,633 ft is almost full  
with the level at 1,617 ft. and Hid-kaldam is  
having 2,136 ft. against the full level of 2,175 ft.  
So also Malapra-bha reservoir, Krishna Sagar,  
Kabini and Hemavathy from where the Cauvery  
water has to *come*, are also at near full level. And  
fortunately, subsequent to mentioning it to Mr.  
Deve Gowda, Public Works and Irrigation  
Minister, yesterday and day before heavy rains  
were there in and around Bangalore and in the  
catchment areas. Therefore, Madam, I would very  
much request through you that the Central  
Irrigation Minister—Mr. Mirdha, the former  
Minister is here and in fact in January, 1984 when  
Tamil Nadu wanted 30 TMC of water, Mr.  
Mirdha intervened and it wa<sub>s</sub> largely due to his  
good offices that Tamil Nadu got at least 15  
TMC—should intervene again. Now, *to* save the  
standing crops in Mettur and delta areas, our  
request is for only 10 TMC of water which they  
hav<sub>e</sub> refused. So I would very much request the  
Centre to tell Karnataka not to treat this as a poli-  
tical issue and see that water is released at an early  
date to save the crops in Tamil Nadu. In this  
connection, I would very much request the Central  
Government *to* arrange for a ( conference of the  
Chief Ministers of

the riparian States early so that the long  
standing Cauvery issue may be solved to the  
mutual satisfaction of all concerned. The  
Centre should not drag its feet on this, but  
more important is that I would very much  
request them to intercede immediately and see  
that 10 TMC of water is released to Tamil  
Nadu at once. Thank you.

**REFERENCE TO THE TELECAST OF  
FILM "GANDHI" ON PLAYBOY  
CHANNEL DEPICTING GANDHIJI  
IN A DEROGATORY MANNER**

SHRI B. KRISHNA MOHAN  
(Andhra Pradesh): Madam Deputy  
Chairman, may I with your kind per-  
mission bring to the notice of the Go-  
vernment as a Special Mention about  
a film produced by Playboy's Hugh  
Hefner of United States to telecast  
over Playboy channel depicting  
Gandhiji in a derogatory manner. This has  
appeared in today's Indian Express under the  
caption "Gandhi goes commercial". The  
Hindustani Andolan convenor, Mr. Madhu  
Mehta, has sent a video print of the film,  
which he has received from a friend of his  
from the United States, to the Prime Minister  
for his immediate intervention. A two minute  
parody of a commercial telecast on Playboy  
channel depicts Gandhiji in a highly dero-  
gatory manner. I quote a portion of his letter;

"After seeing this film, I am sure  
you will agree with me that the  
way they have shown Bapu drinking  
beer, hugging and kissing bikini-clad  
women and made to look a clown is  
in extremely bad taste and reveals  
the perverse sense of Mr. Hugh  
Hefner's humour, the executive producer of  
this movie and the boss of-Playboy Club".

He has also mentioned that the commercial  
shows Gandhiji recommending "swiller beer",  
a non-existing drink, *to* break the fast. This is  
a very serious matter and I hope the House  
will join me in requesting the Prime Minis-

